

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

Appeal No- 41/252/ND/2020

**IN THE MATTER OF:**

Balbir Motors Pvt Ltd

V/s

ROC

....Applicant

....Respondent

**SECTION**

U/s SEC. 252

Order delivered on 11.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

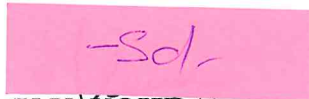
**PRESENT:**

For the Applicant :

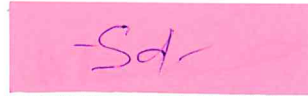
For the Respondent :

**ORDER**

On the request of applicant, list the matter on **04.03.2021**. In the meantime, the applicant is well advised to comply with the last order.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**